

NOTIFICATION No. 140 / 2015**I (a)**

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	Transferred and posted as (2)
1	M.SHIRIJHA, V Judge, Court of Small Causes, Chennai.	I Assistant Judge, City Civil Court, Chennai, vice Ms.A.BALKIS, promoted.
2	S.RAVI, Additional Chief Metropolitan Magistrate, Egmore, Chennai.	II Assistant Judge, City Civil Court Chennai, vice Thiru.P.BENJAMIN JOSEPH, promoted.
3	RAMA PARTHIBAN, IV Assistant Judge, City Civil Court, Chennai.	III Assistant Judge, City Civil Court Chennai, in the existing vacancy.
4	J.SHANTHI, III Metropolitan Magistrate, George Town, Chennai.	Sub Judge, Tiruvallur, in the existing vacancy.
5	S.GANESAN, Sub Judge, Arani.	Chief Metropolitan Magistrate, Egmore, Chennai, vice Thiru.A.MURUGAN, promoted.
6	P.ELANGO, Sub Judge, Sankari.	Chief Judicial Magistrate, Salem, vice Thiru.K.BABU, promoted
7	J.P.JAYNTHI, Sub Judge, Gobichettipalayam.	Chief Judicial Magistrate, Karur, vice Thiru.A.MOHAMED JIYAPUTHEEN, promoted
8	K.KARUNANITHI, Sub Judge, Udumalpet.	Chief Judicial Magistrate, Tiruppur, vice Thiru.K.SINGARAJ, promoted
9	R.NAVAMURTHY, Principal Sub Judge, Tiruppur.	Sub Judge, Udumalpet, vice Thiru.K.KARUNANITHI, transferred
10	C.BHUVANESWARI, Special Sub Judge, Special Sub Court to deal with LAOP Cases, Vellore.	Chief Judicial Magistrate, Thoothukudi, vice Thiru.Y.GLADSTONE BLESSED TAGORE, promoted
11	S.EZHIL, Sub Judge, Uthangarai.	Principal Sub Judge Salem, vice Thiru.S.PADMANABHAN, transferred

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	Transferred and posted as (2)
12	S.MALARMATHY, Sub Judge, Attur.	Chief Judicial Magistrate, Namakkal, vice Thiru.G.RAJA, promoted.
13	S.BASKARAN, Principal Sub Judge, Tiruchirappalli.	Additional Chief Judicial Magistrate, Kumbakonam, in the existing vacancy
14	S.GUNASEKAR, II Additional Sub Judge, Cuddalore.	Chief Judicial Magistrate, Cuddalore, vice Thiru.P.JAYARAJ, promoted
15	K.JEYARAJ, Additional Sub Judge, Tiruppur .	Principal Sub Judge, Tiruppur, vice Thiru.R.NAVAMURTHY, transferred
16	A.SHANTHI, Additional Sub Judge, Chengalpattu.	Principal Sub Judge, Chengalpattu vice Thiru.G.KUMANAN, promoted.
17	S.PADMANABHAN, Principal Sub Judge, Salem.	On deputation, posted as Secretary, District Legal Services Authority, Thoothukudi, in the existing vacancy.
18	P.KARUNANIDHI, Sub Judge, Tiruchengode.	Chief Judicial Magistrate, Tiruchirappalli, vice Thiru.M.SRIDHAR, promoted.
19	P.SARAVANAN, Principal Sub Judge, Madurai.	Chief Judicial Magistrate, Madurai, vice Thiru.V.RAJASEKARAN, promoted.
20	M.KHAMAR BASHA, Sub Judge, Sankarankovil.	Chief Judicial Magistrate, Tirunelveli, vice Thiru.A.SUBRAMANIAN, promoted.
21	T.INDIRANI, Principal Sub Judge, Mayiladuthurai.	Chief Judicial Magistrate, Tiruvallur, vice Ms.G.SUBATHIRA DEVI, promoted.
22	M.DEKSHINAMOORTHY, Special Sub Judge – I, Special Sub Court to deal with MCOP Cases, Salem	Chief Judicial Magistrate, Vellore, vice Thiru.S.SIVAKADATCHAM, promoted.
23	P.CHENTHOORPANDI, I Additional Sub Judge, Madurai.	Chief Judicial Magistrate, Theni, vice Thiru.A.LEYAHATH ALI, promoted.
24	S.DEVANATHAN, Principal Sub Judge, Tindivanam.	Chief Judicial Magistrate, Kancheepuram @ Chengalpattu, vice Thiru.S.JAWAHAR, promoted.
25	N.ARUNACHALAM, V Assistant Judge, City Civil Court, Chennai.	II Judge, Court of Small Causes, Chennai, in the existing vacancy (Till Annual General Transfer – 2016)
26	M.ANBUSELVI, Special Judge, Special Court for trial of Cases under Prevention of Corruption Act, Sivagangai.	Chief Judicial Magistrate, Sivagangai, in the existing vacancy.
27	J.CHANDRAN, Special Sub Judge-II, Special Sub Court to deal with MCOP Cases, Chennai.	Chief Judicial Magistrate, Ramanathapuram, vice Thiru.T.JEYARAJAN, promoted.

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	Transferred and posted as (2)
28	M.JEEVANANDAM, VI Judge, Court of Small Causes, Chennai.	Chief Judicial Magistrate, Krishnagiri, vice Ms.K.LAKSHMIKANTHAM, promoted.
29	S.PAKKIRISAMY, Additional Sub Judge, Mayiladuthurai.	Chief Judicial Magistrate, Nagapattinam, vice Thiru.P.R.RAMAKRISHNAN, promoted.
30	M.ELANGO VAN, Sub Judge, Tambaram.	IV Assistant Judge, City Civil Court, Chennai, vice Thiru.RAMA PARTHIBAN, transferred.
31	P.ASOKAN, Principal Sub Judge, Krishnagiri.	Special Sub Judge, Special Sub Court to deal with LAOP Cases, Vellore, vice Ms.C.BUVANESWARI, transferred.
32	P.VELMURUGAN, Sub Judge, Mannargudi.	III Judge, Court of Small Causes, Chennai, vice Ms.S.MEENAKUMARI, promoted.
33	K.MANI, Secretary, District Legal Services Authority, Salem.	Chief Judicial Magistrate, Dharmapuri, vice Thiru.R.SRIDHARAN, promoted.
34	S.MURUGANANTHAM, VI Assistant Judge, City Civil Court, Chennai.	Chief Judicial Magistrate, Kanniyakumari at Nagercoil, vice Thiru.P.MURUGIAH, promoted.
35	T.V.ANILKUMAR, Principal Sub Judge, Tirunelveli,	Chief Judicial Magistrate, Pudukkottai, vice Thiru.V.V.THANIYARASSU, promoted.
36	M.SUBA ANBUMANI, Principal Sub Judge, Dindigul.	Chief Judicial Magistrate, Villupuram, vice Thiru.C.KUMARSARAVANAN, promoted
37	V.THENMOZHE, Sub Judge, Poonamallee.	Chief Judicial Magistrate, Thanjavur @ Kumbakonam, vice Thiru.K.POORNA JEYA ANAND, promoted
38	R.NARAJA, VIII Assistant Judge, City Civil Court, Chennai.	Chief Judicial Magistrate, Tiruvannamalai, vice Ms.K.ARIVOLI, promoted.
39	R.SATHYA, II Metropolitan Magistrate, Egmore, Chennai.	V Assistant Judge, City Civil Court, Chennai, vice Thiru.N.ARUNACHALAM, transferred
40	K.R.MATHURASEKARAN, Special Judge, Special Court for Trial of Cases under Prevention of Corruption Act, Madurai.	Chief Judicial Magistrate, Coimbatore, vice Thiru.N.MURALIDHARAN, promoted.
41	T.MALARVALANTINA, IX Assistant Judge, City Civil Court, Chennai.	Chief Judicial Magistrate, Erode, in the existing vacancy.

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	Transferred and posted as (2)
42	R.VASANTHI, X Metropolitan Magistrate, Egmore, Chennai.	Chief Judicial Magistrate, Virudhunagar @ Srivilliputhur, vice Thiru.JOHN R.D.SANTOSHAM, promoted.
43	S.JEGANATHAN, Secretary, District Legal Services Authority, Coimbatore.	Chief Judicial Magistrate, Dindigul, vice Thiru B.RAJAVEL, promoted.
44	L.S.SATHIYAMURTHY, I Additional Sub Judge, Salem.	Chief Judicial Magistrate, Tiruvarur, vice Thiru.M.P.RAM, promoted.
45	R.NAMBI, II Additional Sub Judge, Madurai.	Additional Chief Judicial Magistrate, Madurai, vice Thiru.K.JEYAKUMAR, promoted.
46	A.MURALEETHARAN, III Additional Sub Judge, Coimbatore.	Special Judge, Special Court for trial of Cases under prevention of Corruption Act Coimbatore, in the existing vacancy
47	R.K.P.TAMILARASI, Sub Judge, Harur.	VI Assistant Judge, City Civil Court, Chennai, vice Thiru.S.MURUGANANTHAM, transferred
48	K.BALASUBRAMANIAN, VII Judge, Court of Small Causes, Chennai.	Additional Chief Metropolitan Magistrate, Egmore, Chennai, vice Thiru.S.RAVI, transferred.
49	K.KARUNANITHI, Additional Sub Judge, Dindigul.	Principal Sub Judge, Dindigul, vice Ms.M.SUBA ANBUMANI, transferred
50	S.MALARVIZHI, Special Officer-cum-Additional Sub Judge, Pondicherry.	Principal Sub Judge, Pondicherry, in the existing vacancy.
51	I.JAYANTHI, VIII Judge, Court of Small Causes, Chennai.	II Metropolitan Magistrate, Egmore, Chennai, vice Ms.R.SATHYA, transferred
52	N.MANIVANNAN, Sub Judge, Pattukottai.	Principal Sub Judge, Mayiladuthurai, vice Ms.T.INDIRANI, transferred
53	R.SHANKAR, Sub Judge, Kancheepuram.	VIII Assistant Judge, City Civil Court Chennai, vice Thiru.R.NARAJA, transferred
54	K.RAVI, XI Assistant Judge, City Civil Court, Chennai.	IX Assistant Judge, City Civil Court Chennai, vice Ms.T.MALARVALANTINA, transferred.
55	R.GOVINDARAJAN, XII Assistant Judge, City Civil Court, Chennai.	X Assistant Judge, City Civil Court, Chennai, vice Ms.G.T.AMBIKA, transferred.

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	Transferred and posted as (2)
56	N.SHANTHI, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Thanjavur.	Special Judge, Special Court for trial of cases under prevention of Corruption Act, Tiruchirappalli, vice Thiru.V.PADMANABHAN, transferred.
57	T.H.MOHAMMED FAROOQ, IV Metropolitan Magistrate, Saidapet, Chennai.	III Metropolitan Magistrate, George Town, Chennai, vice Ms.J.SHANTHI, transferred.
58	K.GANESAN, XIII Assistant Judge, City Civil Court, Chennai.	XI Assistant Judge, City Civil Court, Chennai, vice Thiru K.RAVI, transferred.
59	S.MALARMANNAN, Sub Judge, Ambasamudram.	Principal Sub Judge, Coimbatore, vice Ms.G.KALAVATHI, promoted
60	DANIEL HARIDOSS, XIV Assistant Judge, City Civil Court, Chennai.	XII Assistant Judge, City Civil Court Chennai, vice Thiru.R.GOVINDARAJAN, transferred
61	P.SURESH KUMAR, III Additional Sub Judge, Madurai.	Principal Sub Judge, Madurai, vice Thiru.P.SARAVANAN, transferred
62	C.VIJAYAKUMAR, I Additional Sub Judge, Tiruchirappalli.	Principal Sub Judge, Tiruchirappalli, vice Thiru.S.BASKARAN, transferred
63	G.VIJAYARANI, Sub Judge, Sivakasi.	Additional Sub Judge, Chengalpattu, vice Ms.A.SHANTHI, transferred
64	N.RAMAKRISHNAN, Special Sub Judge - II, Special Sub Court to deal with MCOP Cases, Salem.	Special Sub Judge – I, Special Sub Court to deal with MCOP Cases, Salem, vice Thiru.M.DEKSHINAMOORTHY, transferred
65	R.RAJKUMAR, Special Judge No.II (LAOP), Jayamkondam	On deputation, posted as Secretary, District Legal Services Authority, Vellore, in the existing vacancy
66	K.KAYATHRI, Sub Judge, Uthamapalayam.	Principal Sub Judge, Tindivanam, vice Thiru.S.DEVANATHAN, transferred.
67	A.GEETHA, III Additional Sub Judge, Tiruchirappalli.	I Additional Sub Judge, Tiruchirappalli, vice Thiru.C.VIJAYAKUMAR, transferred.
68	M.EZHILARASI, Special Sub Judge-II, Special Sub Court to deal with MCOP cases, Villupuram.	Special Sub Judge-I, Special Sub Court to deal with MCOP cases, Villupuram, in the existing vacancy.
69	S.JEYASINGH, Additional Sub Judge, Tirunelveli.	Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Tirunelveli, in the existing vacancy

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	Transferred and posted as (2)
70	L.ABRAHAM LINCOLN, XI Metropolitan Magistrate, Saidapet, Chennai.	IV Metropolitan Magistrate, Saidapet, Chennai, vice Thiru.T.H.MOHAMMED FAROOQ, transferred.
71	K.VANITHA, IV Additional Sub Judge, Madurai.	Special Judge, Special Court for Trial of Cases under Prevention of Corruption Act, Madurai, vice Thiru.K.R.MATHURASEKARAN, transferred.
72	K.S.JAYAMANGALAM, XV Assistant Judge, City Civil Court, Chennai	XIII Assistant Judge, City Civil Court Chennai, vice Thiru. K.GANESAN, transferred.
73	G.SANTHI, XVI Assistant Judge, City Civil Court, Chennai.	XIV Assistant Judge, City Civil Court Chennai, vice Thiru.DANIEL HARIDOSS, transferred.
74	S.ABDUL MALIK, XVII Assistant Judge, City Civil Court, Chennai.	XV Assistant Judge, City Civil Court Chennai, vice Ms.K.S.JAYAMANGALAM, transferred.
75	M.THANDAVAN, Special Sub Judge, Special Sub Judge to deal with MCOP cases, Cuddalore.	Principal Sub Judge, Cuddalore, in the existing vacancy
76	M.CHANDRAN, Sub Judge, Ramanathapuram.	I Additional Sub Judge, Madurai, vice Thiru.P.CHENTHOORPANDI, transferred
77	KANCHANA.S, XVIII Assistant Judge, City Civil Court, Chennai.	Special Judge, Special Court for trial of cases under prevention of Corruption Act, Chennai vice Ms.IRUSAN POONGUZHALI, promoted
78	P.SWAMINATHAN, Sub Judge, Sivagangai.	Special Judge, Special Court for trial of cases under Prevention of Corruption Act Sivagangai, vice Ms.M.ANBUSELVI, transferred.
79	M.K.RAFI, Sub Judge, Tiruvarur.	II Additional Sub Judge, Tiruchirappalli, vice Thiru.A.K.MEHBUB ALIKHAN, transferred.
80	AMBIKA.G.T, X Assistant Judge, City Civil Court, Chennai.	VII Assistant Judge, City Civil Court Chennai, vice Thiru.S.ELANGO VAN, transferred

I (b)

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madras High Court :

Thiru S.Elangovan, Senior Civil Judge, now functioning as VII Assistant Judge, City Civil Court, Chennai is transferred and posted on other duty as Master, High Court, Madras vice Thiru S.Natarajan, promoted.

II (a)

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, they are posted to the posts mentioned against their names in Column (2) below :

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
1	U.MONICA, Judicial Magistrate No.I, Kancheepuram.	I Additional Sub Judge Villupuram, in the existing vacancy
2	ALAGESAN.N, Principal District Munsif, Coimbatore.	Additional Sub Judge, Tiruppur, vice Thiru.K.JEYARAJ, transferred
3	S.GANAPATHISAMY, District Munsif-cum-Judicial Magistrate, Kamudhi.	Sub Judge, Ramanathapuram, vice Thiru.M.CHANDRAN, transferred
4	T.PANNEERSELVAM, Judicial Magistrate No.I, Mannargudi.	On deputation, posted as Secretary, District Legal Services Authority Madurai, in the existing vacancy
5	A.P.LATHA, Judicial Magistrate No.II, Kulithalai.	I Additional Sub Judge, Coimbatore, in the existing vacancy
6	S.RAVISHANKER, District Munsif, Coonoor.	II Additional Sub Judge, Erode, in the existing vacancy.
7	G.SARASWATHI, Judicial Magistrate No. I, Nagapattinam.	Additional Sub Judge, Tindivanam, in the existing vacancy.
8	ROSLYN DURAI, District Munsif, Tiruttani.	Sub Judge, Vaniyambadi, in the existing vacancy.
9	G.M.VASANTHI, District Munsif, Perambalur.	XVI Assistant Judge, City Civil Court Chennai, vice Ms.G.SANTHI, transferred
10	K.VIJAYA, Judicial Magistrate No.I, Tiruvannamalai	XVII Assistant Judge, City Civil Court Chennai, vice Thiru.S.ABDUL MALIK, transferred.

...8

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
11	T.V.HEMANANDAKUMAR, Judicial Magistrate No.VII, Coimbatore.	Principal Sub Judge, Tirunelveli, vice Thiru T.V.ANILKUMAR, transferred.
12	J.VENKATESAN, District Munsif, Uthamapalayam.	Sub Judge, Paramakudi, in the existing vacancy
13	A.PACKIA JOTHI, District Munsif-cum-Judicial Magistrate, Vanur.	Sub Judge, Kancheepuram, vice Thiru.R.SHANKAR, transferred
14	A.M.RAVI, District Munsif, Avinashi.	Sub Judge, Tiruchengode, vice Thiru.P.KARUNANIDHI, transferred
15	G.SUNDARARAJAN, Judicial Magistrate No.II, Mannargudi.	Additional Sub Judge, Thanjavur, in the existing vacancy
16	R.NANDHINI DEVI, Principal District Munsif, Tiruchirappalli.	I Additional Sub Judge, Salem vice Thiru.L.S.SATHIYAMURTHY, transferred.
17	V.DAMODARAN, District Munsif-cum-Judicial Magistrate, Uthankarai.	Principal Sub Judge, Krishnagiri vice Thiru P.ASOKAN, transferred.
18	V.S.KUMARESAN, District Munsif, Sivagangai.	Sub Judge, Theni, vice Thiru.S.CHELLAPANDIAN, transferred
19	G.MUTHUKUMARAN, District Munsif-cum-Judicial Magistrate, Tiruppathur, Sivagangai District.	II Additional Sub Judge, Madurai, vice Thiru.R.NAMBI, transferred.
20	M.A.KABEER, XX Metropolitan Magistrate, Egmore, Chennai.	Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Chennai, in the existing vacancy (Till Annual General Transfer, 2016).
21	A.K.BABULAL, Judicial Magistrate, Oddanchatram.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Dindigul, in the existing vacancy
22	E.RAJENDRAKANNAN, VIII Metropolitan Magistrate, George Town, Chennai.	Sub Judge, Sankari, vice Thiru.P.ELANGO, transferred.
23	G.SRIRAMAJEYAM, Judicial Magistrate, Dharapuram.	Sub Judge, Sankarankovil vice Thiru.M.KHAMAR BASHA, transferred.

...9

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
24	K.AMUDHA, Judicial Magistrate (Mobile Court), Kancheepuram.	Special Sub Judge, Special Sub Court to deal with LAOP Cases, Arakkonam, in the existing vacancy.
25	T.MUNUSAMY, Principal District Munsif, Namakkal.	Additional Sub Judge, Tiruvannamalai, in the existing vacancy.
26	R.ARULMOZHISELVI, Judicial Magistrate, Fast Track Court at Magisterial Level - I, Coimbatore.	II Additional Sub Judge, Salem, in the existing vacancy.
27	A.THIRUVENKATA SEENIVASAN, District Munsif, Theni.	Additional Sub Judge, Tenkasi, in the existing vacancy.
28	E.BAKTHAVACHALU, X Judge, Court of Small Causes, Chennai.	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tiruvannamalai, in the existing vacancy
29	N.S.SRIVATHSAN, Principal District Munsif, Pondicherry.	Additional Sub Judge, Pondicherry, vice Ms.D.LEELAVATHI, transferred.
30	V.ANURADHA, Judicial Magistrate, Coonoor.	Sub Judge, Gobichettipalayam, vice Ms.J.P.JAYNTHI, transferred.
31	S.UMA MAHESWARI , Judicial Magistrate No.II, Kancheepuram	IV Judge, Court of Small Causes, Chennai, vice Ms.R.SUJATHA, promoted.
32	G.SARAN, Principal District Munsif, Madurai.	Special Judge No.I (LAOP Cases), Jayamkondam, vice Thiru.PA.U.CHEMMAL, promoted
33	K.N.NAGALAKSHMI DEVI, Judicial Magistrate, Nilakottai.	Sub Judge, Attur vice Ms.S.MALARMATHY, transferred
34	A.MALARVIZHI, District Munsif, Pudukkottai.	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Thanjavur, vice Ms.N.SHANTHI, transferred.
35	K.ARUNACHALAM, Judicial Magistrate, Rajapalayam.	Sub Judge, Padmanabhapuram, in the existing vacancy.
36	D.SIVAKUMAR, Judicial Magistrate, Ambattur.	VI Judge, Court of Small Causes, Chennai, vice Thiru.M.JEEVANANDAM, transferred.
37	S.HEMA, Principal District Munsif, Valliyoor.	Sub Judge, Sivakasi, vice Ms.G.VIJAYARANI, transferred.
38	S.EZHIL VELAVAN, Judicial Magistrate No.I, Pondicherry.	Special Officer-cum-Additional Sub Judge, Pondicherry, vice Ms.S.MALARVIZHI, transferred.
39	G.KULASEKARAN, Principal District Munsif, Tiruvannamalai	Special Sub Judge, Special Sub Court to deal with MCOP cases, Erode, in the existing vacancy.

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
40	S.GIRI, V Metropolitan Magistrate, Egmore, Chennai.	Sub Judge, Arani, vice Thiru.S.GANESAN, transferred
41	N.UMA RANI, Principal District Munsif, Dindigul.	II Additional Sub Judge, Coimbatore, in the existing vacancy
42	S.PRABHA CHANDRAN, District Munsif cum Judicial Magistrate , Perundurai.	Sub Judge, Rasipuram, vice Thiru.K.SEETHARAMAN, promoted.
43	P.VIDHYA, Judicial Magistrate, Alandur.	Sub Judge, Poonamallee, vice Ms.V.THENMOZHE, transferred.
44	S.MUTHUKUMARAVEL, District Munsif, Tirumangalam.	Special Sub Judge-II, Special Sub Court to deal with MCOP Cases, Chennai, vice Thiru.J.CHANDRAN, transferred.
45	S.KIRUBAHARAN MATHURAM, Judicial Magistrate, Alangudi.	Sub Judge, Devakottai, in the existing vacancy.
46	P.THANGAVEL, Principal District Munsif, Nagercoil.	Sub Judge, Sivagangai, vice Thiru.P.SWAMINATHAN, transferred.
47	V.ANANTHAN, District Munsif, Musiri.	Additional Sub Judge, Mayiladuthurai, vice, Thiru.S.PAKKIRISAMY, transferred.
48	K.R.JOTHI, Judicial Magistrate, Fast Track Court at Magisterial Level, Dharmapuri.	Sub Judge, Harur, vice Ms.R.K.P.TAMILARASI, transferred.
49	S.MADHAVARAMANUJAM, District Munsif cum Judicial Magistrate, Shenkottah.	Sub Judge, Pattukottai, vice Thiru.N.MANIVANNAN, transferred.
50	S.PADMA, Principal District Munsif-cum-Judicial Magistrate No.I, Srivilliputhur.	Sub Judge, Kuzhithurai, in the existing vacancy.
51	G.VIJAYAKUMAR, Judicial Magistrate, Palani.	Sub Judge, Periyakulam, in the existing vacancy.
52	UTHAMARAJ.S, District Munsif-cum-Judicial Magistrate, Thittakudi.	Special Sub Judge-II, Special Sub Court to Deal with MCOP cases, Villupuram, vice Ms.M.EZHILARASI, transferred.
53	V.RAVICHANDRAN, District Munsif-cum-Judicial Magistrate No.I, Hosur.	On deputation, posted as Secretary, District Legal Services Authority, Salem, vice Thiru.K.MANI, transferred
54	R.NANTHINI, Principal District Munsif, Tiruchengode	XVIII Assistant Judge, City Civil Court Chennai, vice Ms.S.KANCHANA, transferred.

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
55	THOTHIRAMARY.R, Judicial Magistrate, Thuraiyur.	Sub Judge, Uthamapalayam, vice Ms.K.KAYATHRI, transferred.
56	T.P.VADIVELU, District Munsif-cum-Judicial Magistrate, Thirumayam.	Sub Judge, Ambasamudram, vice, Thiru.S.MALARMANNAN, transferred.
57	D.BALU, District Munsif-cum-Judicial Magistrate, Paramathy.	Special Sub Judge - II, Special Sub Court to deal with MCOP Cases, Salem, vice Thiru.N.RAMAKRISHNAN, transferred
58	A.DEEPA, Judicial Magistrate No.IV, Coimbatore.	Additional Sub Judge, Dindigul, vice Thiru.K.KARUNANITHI, transferred.
59	K.DHAYANITHI, I Additional District Munsif, Coimbatore.	Sub Judge, Gudiyatham, in the existing vacancy
60	S.SYED BARKATHULLAH, District Munsif, Tiruppur.	Sub Judge, Gingee, in the existing vacancy.
61	THIRUMAGAL, Principal District Munsif, Tirunelveli.	I Additional Sub Judge, Nagercoil, in the existing vacancy.
62	V.JOHN MINO, Additional District Munsif, Dindigul.	On deputation, posted as Secretary, District Legal Services Authority, Coimbatore, vice Thiru.S.JEGANATHAN, transferred
63	T.JAYASHREE, XXIII Metropolitan Magistrate, Saidapet, Chennai.	Sub Judge, Tambaram, vice Thiru.M.ELANGO VAN, transferred.
64	S.JOHN SUNDARLAL SURESH, Principal District cum Judicial Magistrate, Lalgudi.	Additional Sub Judge, Kumbakonam, in the existing vacancy.
65	R.SUNDARIAH, Judicial Magistrate No. IV, Tirunelveli.	Sub Judge, Mannargudi, vice Thiru.P.VELMURUGAN, transferred.
66	R.JOSEPH JOY, Judicial Magistrate, Sivakasi.	III Additional Sub Judge, Madurai, vice Thiru.P.SURESHKUMAR, transferred.
67	P.REVATHY, Judicial Magistrate No.II, Vellore.	Sub Judge, Panruti, in the existing vacancy
68	C.JAYASREE, Judicial Magistrate, Sholinghur	Additional Special Judge, Krishnagiri, in the existing vacancy
69	UMAMAHESWARIC, Metropolitan Magistrate, Fast Track Court at Magisterial Level - III, Saidapet, Chennai.	On deputation, posted as Secretary, District Legal Services Authority, Thanjavur, in the existing vacancy.

...12

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
70	V.P.SUGANDHI, Principal District Munsif, Kancheepuram	Sub Judge, Uthangarai, vice, Ms.S.EZHIL, transferred.
71	A.K.K.RAJINI, District Munsif, Nilakottai .	Additional Sub Judge, Tirunelveli, vice Thiru.S.JEYASINGH, transferred.
72	G.ANURADHA, I Additional District Munsif, Tirunelveli.	Sub Judge, Tiruvarur, vice Thiru.M.K.RAFI, transferred.
73	S.ROHINI, I Additional District Munsif, Tiruchirappalli.	II Additional Sub Judge, Villupuram, in the existing vacancy.
74	C.KARTHIKA, Judicial Magistrate No.III, Thanjavur.	III Additional Sub Judge, Tiruchirappalli, vice Ms.A.GEETHA, transferred
75	S.MAGESWARI BANU REKHA, District Munsif, Tiruvallur.	X Metropolitan Magistrate, Egmore, Chennai, vice Ms.R.VASANTHI, transferred.
76	M.PARAMESWARI, Judicial Magistrate No.I, Sankari.	I Additional Sub Judge, Cuddalore, vice Ms.P.SELVA MUTHU KUMARI, promoted.
77	M.PUSHPARANI, Judicial Magistrate, Pudukkottai.	Special Judge No.II, (LAOP), Jayamkondam, vice Thiru.R.RAJKUMAR, transferred
78	K.R.LEELA, Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Krishnagiri, in the existing vacancy.
79	R.VENKATASUBRAMANIAN, District Munsif, Dharapuram.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Coimbatore, vice Ms.M.RAJALAKSHMI, transferred.
80	C.M.SARAVANAN, District Munsif-cum-Judicial Magistrate, Andipatti.	IV Additional Sub Judge, Madurai, vice Ms.K.VANITHA, transferred.
81	N.SUNDARAM, Judicial Magistrate, Fast Track Court at Magistrate Level - I, Madurai.	Additional Sub Judge Virudhachalam, in the existing vacancy.
82	D.JEYAKUMARI JEMI RATHNA, Judicial Magistrate, Padmanabhapuram.	II Additional Sub Judge, Cuddalore, vice Thiru.S.GUNASEKAR, transferred.
83	P.SHANTHI, Judicial Magistrate, Madurantagam.	IX Judge, Court of Small Causes, Chennai, in the existing vacancy

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
84	P.GANESAN, District Munsif, Udumalpet.	Special Sub Judge, Special Sub Court to deal with MCOP cases, Cuddalore, vice Thiru.M.THANDEVAN, transferred.
85	N.PRABAKAR, District Munsif, Thanjavur.	III Additional Sub Judge, Coimbatore, vice Thiru A.MURALEETHARAN, transferred.

II (b)

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madras High Court :

Thiru A.Balakrishnan, Civil Judge, now functioning on other duty as Assistant Director, Tamil Nadu State Judicial Academy, Chennai, is promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, he posted on other duty as Associate Editor, Tamil Law Journal, High Court, Madras in the existing vacancy.

III

The Government in G.O.Ms.No.208, Home (Courts-I) Department, dated 03.03.2015 have issued orders upgrading 17 posts of Metropolitan Magistrates in Chennai City in the cadre of Civil Judge to the cadre of Senior Civil Judge.

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, they are posted to the above said newly upgraded posts, mentioned against their names in Column (2) below :

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
1	A.PHILIP NICHOLAS ALEX, Registrar, Court of Small Causes, Chennai.	IX Metropolitan Magistrate, Saidapet, Chennai, in the upgraded post. (Till Annual General Transfer, 2016)
2	A.S.RAJA, Principal District Munsif, Ulundurpet .	V Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.

...14

S.No	Name and Designation (1) Thiru / Tmt./Selvi.	On promotion, as Senior Civil Judge, posted as (2)
3	S.T.LAKSHMI RAMESH, XII Metropolitan Magistrate, Egmore, Chennai.	XII Metropolitan Magistrate, Egmore, Chennai, in the upgraded post. (Till Annual General Transfers, 2016)
4	C.KALAIPONNI, Additional District Munsif, Poonamallee.	VI Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.
5	K.ALLI, Judicial Magistrate No.III, Tiruchirappalli	VII Metropolitan Magistrate, George Town, Chennai, in the upgraded post.
6	M.VADIVEL, District Munsif-cum-Judicial Magistrate, Vedasandur.	VIII Metropolitan Magistrate, George Town, Chennai, in the upgraded post.
7	S.GOPINATHAN, Judicial Magistrate No.I, Tiruchirappalli.	XIII Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.
8	S.RAJASIMMAVARMAN, District Munsif, Gudiyatham.	XIV Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.
9	T.D.CHAKKARAVARTHY, XIX Metropolitan Magistrate, Egmore, Chennai.	XIX Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.
10	P.ESWARAMURTHI, District Munsif, Jayamkondam.	XV Metropolitan Magistrate, George Town, Chennai, in the upgraded post.
11	GAJARA R.JIJI, Judicial Magistrate No.V, Tirunelveli.	XVI Metropolitan Magistrate, George Town, Chennai, in the upgraded post.
12	S.K.ANGALAESWARI, Judicial Magistrate No.I, Chengalpattu.	XVII Metropolitan Magistrate, Saidapet, Chennai, in the upgraded post.
13	J.MOHANA, Judicial Magistrate, Pattukottai.	XVIII Metropolitan Magistrate, Saidapet, Chennai, in the upgraded post.
14	M.S.MANIMEKALAI, Judicial Magistrate, Sirkali.	XX Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.
15	G.SUDHAGAR, Principal District Munsif, Padmanabhapuram.	XXI Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.
16	T.BALAMURUGAN, Judicial Magistrate, Aranthangi.	XXII Metropolitan Magistrate, Egmore, Chennai, in the upgraded post.
17	M.SURESH, Additional District Munsif, Tiruchengode	XXIII Metropolitan Magistrate, Saidapet, Chennai, in the upgraded post.

**HIGH COURT, MADRAS.
DATED: 15.09.2015.**

**Sd/- P.KALAIYARASAN
REGISTRAR GENERAL**

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Senior Civil Judges - Promotion, Transfer and Postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.140 / 2015 dated : 15.09.2015.

.....

I

The Senior Civil Judges, who have been transferred and posted in the High Court's Notification cited above, are required to hand over charge of their respective posts to any one of the nearest Principal Sub Judges / Sub Judges / Additional Sub Judges / Special Judges / Assistant Judges, City Civil Court, Chennai / Judges, Court of Small Causes, Chennai / Metropolitan Magistrates, Chennai, as the case may be, on 16.09.2015 A.N., and take charge of their respective new posts, on 18.09.2015 F.N., without fail.

The Senior Civil Judges, who have been transferred and posted in the same station in which they are now functioning vide High Court's Notification cited above, are required to get themselves relieved from their present post, on 18.09.2015 F.N. by handing over charge of their respective posts to their successors / Assistant Judge, City Civil Court, Chennai / Judge, Court of Small Causes, Chennai / Metropolitan Magistrate / any of the nearest Principal Sub Judges / Additional Sub Judges / Special Judges / Sub Judges, as the case may be, and take charge of their respective new posts, immediately, on the same day of their relieving from their present posts.

II

The Civil Judges who have been promoted as Senior Civil Judges and given postings in the High Court's Notification cited above, are required to hand over charge of their respective posts to any of the nearest District Munsifs / Judicial Magistrates / District Munsif-cum- Judicial Magistrates/ Judges, Courts of Small Causes, Chennai / Metropolitan Magistrates, Chennai, as the case may be, on 16.09.2015 A.N., and take charge of their respective new posts, on 18.09.2015 F.N., without fail.

The Civil Judges who have been promoted as Senior Civil Judges and posted in the same station in which they are now functioning, vide High Court's Notification cited above, are required to get themselves relieved from their present posts, on 18.09.2015 F.N., by handing over charge of their respective posts to their successors / any one of the nearest District Munsifs / Judicial Magistrates / District Munsif cum Judicial Magistrates / Judges, Court of Small Causes, Chennai / Metropolitan Magistrates, Chennai, as the case may be, and take charge of their respective new posts, immediately, on the same day.

III

The officers who relieve the Officers under transfer are required to hold full additional charge of their respective additional posts, till the successors take charge / until further orders, as the case may be.

IV

The Senior Civil Judges, who have been transferred in the High Court's Notification cited above, but not given postings therein, are required to await posting orders after handing over charge of their respective posts to their successors / to await posting orders, as the case may be.

**HIGH COURT, MADRAS.
DATED: 15.09.2015.**

**Sd/- P.KALAIYARASAN
REGISTRAR GENERAL**